

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2259
TO BE ANSWERED ON THE 15TH MARCH, 2022

PROMOTION OF ORGANIC FARMING

2259. SHRI N.K. PREMACHANDRAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to promote organic farming, if so, the details of action taken thereof;
- (b) whether the Government proposes to supply organic manure at subsidized rate, if so, the details of action taken thereof;
- (c) whether the Government proposes to establish laboratories in district-wise for certification of organic agricultural produce, if so, the action taken thereon;
- (d) whether the Government proposes to setup a national wide network marketing system for the organic agricultural produce, if so, the details of action taken thereon;
- (e) whether it has come to the notice of the Government that non organic agricultural produce are marketing as organic agricultural produce, if so, the action taken against such marketing; and
- (f) whether the Government propose to extent subsidy and other benefits to organic farmers, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (f): Government is promoting organic farming through dedicated schemes namely Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development in North East Region (MOVCDNER). Farmers are provided financial assistance of Rs 31000/ ha / 3 years under PKVY and Rs 32500/ ha/ 3years under MOVCDNER for organic inputs such as seeds, bio-fertilisers, bio-pesticides, organic manure, compost/ vermi-compost, botanical extracts etc. In addition, support is also provided for group/ Farmers Producers Organization (FPO) formation, training, certification, value addition and marketing of organic produce. Organic cultivation on either side of river Ganga under National Mission of Clean

Ganga (NMCG), natural farming, large area certification and support for individual farmers have been introduced under PKVY to increase area under organic farming.

Bhartiya Prakritik Krishi Padhati (BPKP), a sub scheme of Paramparagat Krishi Vikas Yojana (PKVY) is being implemented since 2020-21 for promotion of traditional indigenous practices .The scheme promotes on-farm biomass recycling with major stress on biomass mulching, use of cow dung-urine formulations and plant based preparations. Under BPKP, financial assistance of Rs 12200/ha for 3 years is provided for cluster formation, capacity building and continuous handholding by trained personnel, certification and residue analysis.

Organic Farming has also been supported under other schemes viz. Rashtriya Krishi Vikas Yojana (RKVY), Mission for Integrated Development of Horticulture (MIDH) and Network Project on Organic Farming under Indian Council of Agricultural Research (ICAR).

The certification of organic agriculture produce is a process certification and not based on the testing of produce in the laboratories. The third party certification is done by accredited Certification Body under National Programme for Organic Production (NPOP) authorized by Agricultural and Processed Food Products Export Development Authority (APEDA) under Ministry of Commerce. Whereas, PGS-Organic certification is done by authorized Regional Council under PGS- India Programme under Ministry of Agriculture.

Under NPOP 29 accredited Certification Bodies have been authorized by APEDA for certification of organic produce for development of export organic market. Ministry of Agriculture has launched low cost farmer's group centric decentralized PGS-India organic certification programme for development of domestic organic market. Under PGS-India programme organic farmers certify their organic produce through authorized Regional Council. Until now 65 numbers of Regional Council have been authorized under PGS- India programme.

Under PKVY scheme, an assistance of Rs 8800/ ha for 3 years are provided to facilitate marketing, branding, trade etc. States like Uttarakhand, Jharkhand etc. have also opened organic outlets for sale of organic products while states like Jharkhand, Maharashtra etc. are running weekly organic bazaars for sale of organic products.

Assistance of Rs 5000/ ha under MOVCDNER are provided for marketing, branding and trade of organic products. The details of brands developed under these programmes in the country is given at **Annexure-I**.

To promote marketing of organic products, a dedicated web portal- www.Jaivikkheti.in/ has also been created as online marketing platform for direct sale to the consumers to get a better price for their products. A total of 5.74 lakh farmers have been registered under **Jaivik kheti portal**.

No such information/ observation has come to the notice of the Government that non organic agricultural produce are being marketing as organic agricultural produce.

Annexure-I

Brands developed under Paramparagat Krishi Vikas Yojan (PKVY)

States	Brand Name
Madhya Pradesh	Made in Mandla
Uttarakhand	Organic Uttarakhand
Tamil Nadu	Tamil Nadu Organic Product (TOP)
Maharashtra	Sahi organic, Nasik Organic & Gadchiroli Organic Farming
Jharkhand	JaivikJharkhand , from the land of Jharkhand
Chhattisgarh	Aadim brand of BhoomiGadi FPO, Bastar Naturals
Punjab	Five Rivers
Tripura	Tripureshwari Fresh

Brands developed under Mission Organic Value Chain Development for North Eastern Region (MOVCDNER).

S. No.	Name of the State	Brand Name / Trademarks
1	Arunachal Pradesh	Organic Arunachal
2	Manipur	Organic Manipur
3	Mizoram	Mission Organic Mizoram
4	Nagaland	Naga Organic
5	Sikkim	Sikkim Organic
6	Meghalaya	O Megha
7	Tripura	Tripura Organic
